

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
(IB)-191(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Sameeksha Estate Pvt. Ltd.

.... Respondent

Under Section 7 of Insolvency & bankruptcy Code, 2016(CIRP)

Order delivered on 08.12.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent

Mr. Sanjay Bhatt, Ms. Niharika Sharma & Mr. Rahul Mendiratta, Advs. for the Resolution Professional

ORDER

Due to paucity of time, list IA-5230/2020 along with other pending applications for hearing on **11.12.2020**.

- Sd

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

- Sd.

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)